

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF OCTOBER, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	64	2	0	4	0	2	0	0	0	6	60
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	36	1	0	0	0	4	0	0	0	4	33
5	FAO	9	1	0	0	0	0	0	0	0	0	10
6	ARB. P	1	2	0	0	0	0	0	0	0	0	3
7	ARB. A	5	0	0	1	0	0	0	0	0	1	4
8	MAT APPL	35	1	0	2	0	0	0	0	0	2	34
9	FA	29	2	0	2	0	0	0	0	0	2	29
10	MAC	410	5	0	0	0	10	0	0	0	10	405
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	37	1	0	2	0	1	0	0	0	3	35
13	LA. APPL	223	4	0	0	0	7	0	0	0	7	220
14	CE. REF	3	0	0	3	0	0	0	0	0	3	0
15	CRP	55	8	0	0	0	16	0	0	0	16	47
16	REV. PET	2	1	0	0	0	1	0	0	0	1	2
17	Tr. P (C)	4	1	0	0	0	0	0	0	0	0	5
18	CONT. CAS (C)	14	3	0	0	0	1	0	0	0	1	16
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	737	67	0	24	0	27	0	0	0	51	753
22	WA	53	3	0	6	0	0	0	0	0	6	50
23	WP (C) (PIL)	24	0	0	1	0	0	0	0	0	1	23
24	WP (C) (CAT)	3	0	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0
26	RSA/SA	222	0	0	0	0	4	0	0	0	4	218
27	SAO	2	0	0	0	0	1	0	0	0	1	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1978	102	0	45	0	74	0	0	0	119	1961

CIVIL (MISC) CASE :												
30	CM . APPL	552	0	0	9	0	22	0	0	0	31	521
31	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
TOTAL		553	0	0	9	0	22	0	0	0	31	522
CRL . (MAIN) CASE :												
32	CRL . A (J)	120	4	0	6	0	0	0	0	0	6	118
33	CRL . A	64	4	0	2	0	0	0	0	0	2	66
34	CRL . REV . P	209	10	0	0	0	2	0	0	0	2	217
35	CRL . PETN	41	5	0	0	0	4	0	0	0	4	42
36	CRL . LP	5	1	0	0	0	0	0	0	0	0	6
37	CRL (D) REF .	0	1	0	0	0	0	0	0	0	0	1
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	2	0	0	0	0	0	0	0	0	0	2
40	CONT . CAS (CRL)	4	1	0	0	0	0	0	0	0	0	5
41	AB	13	28	0	0	0	33	0	0	0	33	8
42	BA	6	30	0	0	0	27	0	0	0	27	9
TOTAL		464	84	0	8	0	66	0	0	0	74	474
CRL (MISC) CASE :												
43	CRL . M . APPL	76	0	0	0	0	1	0	0	0	1	75
44	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		76	0	0	0	0	1	0	0	0	1	75
GRAND TOTAL		3071	186	0	62	0	163	0	0	0	225	3032

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **OCTOBER, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES :															
1	RFA	1	0	0	0	0	0	1	2	5	14	13	12	12	60
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	2	13	4	7	7	33
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	3	10
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	3	3
7	ARB. A	0	0	0	0	0	0	0	0	3	1	0	0	0	4
8	MAT APPL	0	0	0	1	0	0	0	0	2	7	4	9	11	34
9	FA	0	0	0	0	0	0	1	0	3	1	4	10	10	29
10	MAC	0	0	0	0	0	0	0	1	12	99	132	100	61	405
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	0	0	4	11	10	9	35
13	LA. APPL	0	0	0	0	0	3	0	1	3	44	88	55	26	220
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	0	1	2	0	0	2	41	47
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	2	2
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	5	5
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	1	13	16
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	0	0	6	16	6	5	10	15	61	84	85	169	296	753
22	WA	0	0	0	0	0	0	0	1	0	5	7	20	17	50
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	2	7	14	23
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	1	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	RSA/SA	0	0	0	0	1	6	1	4	36	50	55	36	29	218
27	SAO	0	0	0	0	0	0	0	0	0	0	0	0	1	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	0	6	17	9	15	15	27	131	325	413	440	562	1961

Four WP(C)s of 2005 & three WP(C)s of 2006 are pending due to the pendency of connected Special Leave Petitions in the Hon`ble Supreme Court.

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
CIVIL (MISC) CASE															
30	CM. APPL	0	0	0	1	1	2	16	24	35	79	99	123	141	521
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	1
TOTAL		0	0	0	1	1	2	16	24	35	79	99	123	142	522
CRL. (MAIN) CASE															
32	CRL. A (J)	0	0	0	0	0	0	0	0	5	2	26	33	52	118
33	CRL. A	0	0	0	0	0	1	0	0	0	3	11	22	29	66
34	CRL. REV. P	0	0	0	0	1	1	2	10	3	47	68	46	39	217
35	CRL. PETN	0	0	0	0	0	0	0	1	1	13	10	6	11	42
36	CRL. LP	0	0	0	0	0	0	0	0	0	0	0	0	6	6
37	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	1	1
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	1	2
40	CONT. CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	4	5
41	AB	0	0	0	0	0	0	0	0	0	0	0	0	8	8
42	BA	0	0	0	0	0	0	0	0	0	0	0	0	9	9
TOTAL		0	0	0	0	1	2	2	11	9	65	116	108	160	474
CRL (MISC) CASE															
43	CRL. M. APPL	0	0	0	0	0	0	4	3	4	16	21	11	16	75
44	CRL. MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	4	3	4	16	21	11	16	75
GRAND TOTAL		1	0	6	18	11	19	37	65	179	485	649	682	880	3032